

No. A-22012/1/2019-HRD 1/208
Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Vanijya Bhawan, New Delhi
Dated: 29th April, 2026

Office Order No. 47/2026

The following allocation of work at DGFT (Headquarters) is hereby ordered with immediate effect and until further orders:

Sl No	Name & Designation	Allocation of work	
		Previous	Current
1.	Shri Prakash Kamble, Deputy DGFT	Under Posting	EGTF-II
2.	Shri Bharani VLSVSS, Deputy DGFT	i. EGTF-II ii. EPM iii. Chapter-I of FTP iv. Niryat Bandhu Scheme v. Export Policy and Licensing of Restricted Items (Non-SCOMET) vi. E-Commerce vii. DEH	i. EPM ii. Chapter-I of FTP iii. Niryat Bandhu Scheme iv. Export Policy and Licensing of Restricted Items (Non-SCOMET) v. E-Commerce vi. DEH

2. This issues with the approval of the Competent Authority.


(Satya Raja Sekhar G.)

Joint Director General of Foreign Trade
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Copy to:

- i. Officers Concerned
- ii. PSO to DG, DGFT
- iii. PPS to all Additional DGFTs/ Statistical Advisor in HQ.
- iv. PA to All Joint DGFTs at DGFT (HQ).
- v. Vigilance Section, DGFT
- vi. Hindi Section for Hindi version.
- vii. Under Secretary (E-1), Department of Commerce
- viii. Cash Section & CPAO, O/o DGFT (HU.), New Delhi
- ix. Office order file/ Guard file/ Personal file of the officer's concerned.